

RAJASTHAN HIGH COURT, JODHPUR**ORDER****No.Estt.(RJS)/42/2016****Date : 27.02.2016****I**

Shri Brijesh Kumar Dangra, an officer in the District Judge Cadre, presently posted as **District & Sessions Judge, Dausa**, who has been appointed as **Secretary, Law & Joint L.R., Law & Legal Affairs Department, Rajasthan, Jaipur** vide Government order No. F.9(8)Karmik/K-1/2014 Dated 27.02.2016, is hereby relieved to join his new assignment with immediate effect.

II

The services of **Shri Deepak Maheshwari**, an officer in the District Judge Cadre, have been repatriated from the post of **Principal Secretary to Govt., Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur**, vide Government Order No.F.9(8) Karmik/K-1/2014 Dated 27.02.2016, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Officer on Special Duty at Rajasthan High Court Bench, Jaipur**.

III

Shri Deepak Maheshwari, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Officer on Special Duty at Rajasthan High Court Bench, Jaipur**.

BY ORDER,**REGISTRAR GENERAL****No.Estt.B2(v)1/2016/1861****Date :26.02.2016**

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. **The Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.**
12. P.S. to All Hon'ble Judges at Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell

REGISTRAR GENERAL